IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CP-16/138/ND/17

In the matter of:

Tangerine Digital Entertainment (P) Ltd.

.. PETITIONER

SECTION:

Under Section 441 (92, 96 & 129)

Order delivered on 20.12.2017

Coram:

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner /applicant

: Mr. Gursat Singh, Advocate

For the Respondent/Corporate Debtor:

ORDER

As in CP-16/137/ND/2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 20.12.2017